IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 172 of 2014

1.Laxmi Narayan Mahto
2.Kanhaiya Sahu
3. Gopal Sahu
4. Albina Lugun
5. Azad Hembrom … … … Petitioners

Versus

The State of Jharkhand … … Opp. Party

With

Cr. Revision No. 1098 of 2014

Ganesh Pramanik @ Ganesh Paramanik
… … … Petitioner

Versus

The State of Jharkhand … … Opp. Party

With

Cr. Revision No. 261 of 2014

Ashraf Ali … … … Petitioner

Versus

The State of Jharkhand … … Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

8/14.09.2020

1. Arguments were concluded on earlier date. Order is reserved.

(Anubha Rawat Choudhary, J.)

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